

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 6264
TO BE ANSWERED ON APRIL 02, 2026**

PUBLIC WORKS AND INFRASTRUCTURE CONTRACTS

NO. 6264. SHRI RAHUL GANDHI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number and value of public works and infrastructure contracts awarded by the Central Public Works Department and under urban infrastructure schemes of the Ministry during the last five years, year-wise;**
- (b) the total number and value of such contracts awarded to enterprises owned by persons belonging to Scheduled Castes (SC), Scheduled Tribes (ST) and Other Backward Classes (OBC) during the last five years, year-wise;**
- (c) whether the Government has met the existing sub-target of four per cent procurement from SC/ST owned businesses, if so, the details thereof and if not, the reasons therefor, and**
- (d) whether the Government proposes to introduce procurement targets from OBC owned businesses and/or enhance procurement mandates for SC/ST owned enterprises in public works and infrastructure contracts, if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): The year-wise number and value of public works and infrastructure contracts awarded are attached at Annexure-I.

(b): There is no existing mechanism to ascertain about contracts awarded to enterprises owned by persons belonging to Scheduled Castes (SC), Scheduled Tribes (ST) and Other Backward Classes (OBC).

(c): All the above contracts fall under Works Contract. So, no such information is available as it is not mandatory for Works contract.

(d): Does not arise in view of (c) above.

Annexure-I

Year	Nos. of Public works	Value (₹) (in Cr.)
2021-22	6057	10214.8
2022-23	7365	11621
2023-24	8088	12293.14
2024-25	8948	11274.10
2025-26	8402	16587